

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE :
DISTRICT WEST: THC : DELHI

CIRCULAR

In the meeting of Lock-up Committee, Tis Hazari Courts, Delhi held on 20-07-2022, the following directions, duly approved by the Ld. Principal District and Sessions Judge(Hqs) Delhi and also approved by Ld. Principal District and Sessions Judge,(West), District Delhi have been issued:-

- 01) All the cases related to Rehnumai shall be deal with by the Ld Duty MM through video conferencing mode only as this will reduce the burden about 10% from being physically produced which will save a lot of resources.
- 02) Judicial remand extension was earlier done by the Ld Duty MM of the Day through video conferencing, however, it has been informed that in some of the cases, Investigation Officers (IOs) were not appearing with the case file(s). This problem can be solved by ensuring that either IOs appear physically with the case file or in case they are in some difficulties, they may join video-conferencing from remote points subject to the condition that the application for extension of remand along with file is given to the Naib Court concerned one day in advance so that the Ld. Duty MM can have the requisite files and circumstances before her/him for extension of remand.

Accordingly, Ld. ACMM and all the Ld. Metropolitan Magistrate of West District Delhi are hereby directed to comply with the aforesaid directions henceforth, while working as Duty MM.

(Kapil Kumar)
Chief Metropolitan Magistrate
West District, THC, Delhi

Dated, Delhi 24-8-22.

No. 2198-2229/CMM(West)/2022

Copy forwarded for information and necessary action to:-

01. Ld Principal District & Sessions Judge (West), THC, Delhi
02. The Ld. Chairperson, Lock-up Committee, THC Delhi.
03. Ld ACMM / All Metropolitan Magistrates, West District, THC, Delhi.
04. The Ld. Secretary, DLSA, West District, THC Delhi
05. The Commissioner of Police, Delhi
06. The I.G.Prison, Tihar Jail, Delhi
07. Inspector/Incharge, Judicial Lock-up THC, Delhi
08. For uploading on LAYERS.
09. For uploading on Centralized Website through LAYERS.
10. Reader to C.M.M. West, THC, Delhi.
11. Office file

Chief Metropolitan Magistrate
West District, Delhi

